

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/5869/2020**

This the 28<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Tariq Ahmad Bhat, Aged 29 years S/o Ghulam Mohammad Bhat, R/o Rangar, Chadura, Budgam & 8 Ors.

.....**Applicants**

(Advocate:- Mr. Zaffar Shah – not present)

**Versus**

1. State of Jammu and Kashmir through Secretary to Government, Animal Husbandry Department, Civil Secretariat, Jammu & Ors.

.....**Respondents**

(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today.

2. On the previous dates i.e. 12.07.2021 and 20.07.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil